THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

No. HCM.II/63/2013-Estt/28

Dated Shillong, the 15 December, 2025

In supersession of the order No.HCM.II/63/2013/3250 dated 8th November, 2021, and in exercise of the powers conferred under **Rule 6 and Rule 7(B)** of the Rules of the High Court of Meghalaya, 2013, the Hon'ble the Chief Justice is pleased to assign the **Portfolio / Administrative Judges** for the respective Judgeships with immediate effect, as follows:

SI. No.	District / Sub-Division	Portfolio / Administrative Judge
1	East Khasi Hills District, Shillong & Sohra Sub-Division	Hon'ble Mr. Justice Hamarsan Singh Thangkhiew
2	East Jaintia Hills District, Khliehriat	Hon'ble Mr. Justice Hamarsan Singh Thangkhiew
3	West Jaintia Hills District, Jowai & Amlarem Sub-Division	Hon'ble Mr. Justice Hamarsan Singh Thangkhiew
4	Ri-Bhoi District, Nongpoh	Hon'ble Mr. Justice Hamarsan Singh Thangkhiew
5	West Garo Hills District, Tura & Dadenggre Sub-Division	Hon'ble Mr. Justice Wanlura Diengdoh
6	South West Garo Hills District, Ampati	Hon'ble Mr. Justice Wanlura Diengdoh
7	East Garo Hills District, Williamnagar	Hon'ble Mr. Justice Wanlura Diengdoh
8	North Garo Hills District, Resubelpara	Hon'ble Mr. Justice Wanlura Diengdoh
9	South Garo Hills District, Baghmara	Hon'ble Mr. Justice Biswadeep Bhattacharjee
10	West Khasi Hills District, Nongstoin	Hon'ble Mr. Justice Biswadeep Bhattacharjee
11	South West Khasi Hills District, Mawkyrwat	Hon'ble Mr. Justice Biswadeep Bhattacharjee
12	Eastern West Khasi Hills District, Mairang	Hon'ble Mr. Justice Biswadeep Bhattacharjee

The Hon'ble Administrative Judges shall be in charge of such administrative work and shall exercise such powers as are specified under **Rule 7(A)** of the Rules of the High Court of Meghalaya, 2013, and as may further be assigned or specified from time to time.

By Order,

REGISTRAR GENERAL

Memo No. HCM.II/63/2013-Estt/28-A Dated Shillong, the December, 2025

- 1. The Registrar cum Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Meghalaya for favour of His Lordship's kind information.
- 2. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya for favour of His Lordship's kind information.
- 3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya for favour of His Lordship's kind information.
- 4. The Private Secretary to Hon'ble Mr. Justice B. Bhattacharjee, Judge, High Court of Meghalaya, for favour of His Lordship's kind information.
- 5. Registrar (Judicial Services) cum Central Project Coordination, High Court of Meghalaya for favour of her kind information.
- 6. The District & Sessions Judge _____ for information.
- 7. Joint Registrar cum OSD to Hon'ble the Chief Justice, High Court of Meghalaya for favour of his kind information.
- 8 System Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.

9. Office Copy.

REGISTRAR GENERAL